

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01328/2018

DATED THIS THE 14TH DAY OF SEPTEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Sri B.S. Prakash

Sri Sathyanarayana Shetty B.A

Aged about 54 years

R/o At & Post: Byalya,

Puravara Hobli,

Madhugiri Taluk,

Tumkur District – 572 175

.....Applicant

(By Advocate Shri C.R. Goulay)

Vs.

1. Union of India

Represented by Secretary,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi – 110 001

2. The Post Master General,
Vidhanveedhi,
Bengaluru – 560 001

3. The Superintendent of Post Offices
Gandhinagar, Tumkur

4. The Inspector of Posts,
Gubbi Sub Division
Gubbi
Tumkur Dist.

....Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

This matter was taken up on 13.08.2018 and dasti notice was ordered. He had received notice on 27.08.2018 but when the case was called on 29.08.2018 the learned counsel was not present nor the proof of service was filed therefore we had granted him two more weeks' time and posted it to today. Today also the learned counsel is not present. No proof of service is filed. The respondents also did not appear indicating that they may not have received the notice.

2. The OA is therefore dismissed for non-prosecution. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01328/2018

Annexure A1 Copy of the report to SPO, Tumkur on 27.12.2017

Annexure A2 Copy of the office journal showing the discrepancies in the MOs received from Puravara/Madhugiri

Annexure A3 Copy of the press cuttings containing in Praja Pragathi daily dated 19.06.2018

Annexure A4 Copy of the press cuttings containing the report in Vijayavani daily dated 19.06.2018

Annexure A5 Copy of the order dated 19.06.2018 passed by the 4th respondent

Annexure A6 Copy of the notification/amendments to the Department of Posts, GDS (C&E) Rules, 2001

Annexure A7 Copy of the representation dated 26.06.2018

Annexure A8 Copy of the ratified order dated 02.07.2018 passed by the 3rd respondent

Annexure A9 Copy of the out patient slip

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